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No. K. 11019/38/2026-US.I/II
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110011.
Dated: 26th November, 2026.

NOTIFICATION

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Sujit Narayan Prasad, Judge of the Jharkhand High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 28.11.2026 consequent upon retirement of Shri Justice Mahesh Sharadchandra Sonak, Chief Justice of the Jharkhand High Court on 27.11.2026.

Jagannath 26/11/26

(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 011-23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 11019/38/2026-US.I/II Dated: 26.11.2026.

Copy to:

1. Shri Justice Sujit Narayan Prasad, Judge of Jharkhand High Court, through Registrar General, Jharkhand High Court, Ranchi.
2. The Secretary to the Governor, Jharkhand, Ranchi.
3. The Secretary to the Chief Minister, Jharkhand, Ranchi.
4. The Secretary to the Chief Justice, Jharkhand High Court, Ranchi.
5. The Chief Secretary, Government of Jharkhand, Ranchi.
6. The Registrar General, Jharkhand High Court, Ranchi.
7. The Accountant General, Jharkhand, Ranchi.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to the Principal Secretary to the Prime Minister, PM's Office, New Delhi.
10. Registrar (Conf.), O/o the Chief Justice of India, Room Nos. GF 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi.
11. PS to the MoS (I/C) L&J / PPS to the Secretary (Justice).
12. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).

26-11-26

(Anant Kumar)
Under Secretary to the Government of India
Tele : 011-23383087